

(4)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 66/(MAH)/2017  
MA No. 617/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company Ltd.  
V/s.  
Murli Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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*Abhishek Adke Advocate for Respondent*

*Sneha Kapadia* COUNSEL *ngMally*  
i/b

*Abhishek Adke* Advocate  
For Respondent

*Ms. Ankita Singhania* Counsel *Neha*  
~~\* Ms. Neha Naik~~  
i/b Phoenix legal Advocate

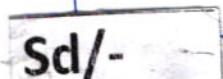
ORDER

MA 617/2017 in CP 66/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 19.12.2017.

  
Sd/-

V. NALLASENAPATHY  
Member(Technical)

  
Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)